

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

No.1/Judicial/Misc./TDSAT/2026

Dated: 28th February, 2026

NOTICE

This is to inform that Court No.2 comprising of Hon'ble Mr. Justice Ram Krishna Gautam, Member of this Tribunal will not sit on 2nd & 3rd of March, 2026. The matters listed before Court No.2 during the above said period are adjourned en-bloc and shall be listed as per following schedule :-

| Date | Shifted to |
|------------|------------|
| 02.03.2026 | 18.05.2026 |
| 03.03.2026 | 19.05.2026 |



Desk Officer

Copy to :

1. The Telecom Lawyers' Association, TDSAT.
2. The Registrar-cum-Principal Secretary, TDSAT.
3. The Director, TDSAT.
4. The Deputy Registrar, TDSAT.
5. The PPS/PS To Hon'ble Chairperson and Members, TDSAT.
6. Notice Board.
7. TDSAT Website.